

F.No. III(9)/CESTAT/2001/Admn. Sec  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 29.11.2019

ORDER

Consequent upon the recommendations of the Review Departmental Promotion Committee following the Order dated 27.3.2019 passed by the Hon'ble High Court of Delhi in W.P. (C) No. 15825/2006, Shri Kripa Shanka is promoted from the post of Court Master to Assistant Registrar on regular basis in the pre-revised pay scale of Rs. 8000-275-13500/- i.e. Level-10 (as per 7<sup>th</sup> CPC pay matrix) with effect from **22 June 2006**.

The date of promotion of Shri Kripa Shankar to the post of Assistant Registrar will be taken into account while considering the eligibility for further promotion to the post of Deputy Registrar, and not for any other purpose, as held by the Hon'ble High Court, Delhi in Order dated 27.3.2019 in W.P. (C) No. 15825/2006.



(Bineesh Kumar K.S)  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. Senior Member, CESTAT, Chandigarh
3. The Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi.
4. Shri Kripa Shankar, Asstt. Registrar, CESTAT, Chandigarh
5. The Pay & Accounts Officer, Ministry of Finance, Deptt. Of Revenue, New Delhi
6. Accounts Officer, CESTAT, New Delhi
7. Service Book/ Personal file
8. Guard file/ Office copy